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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH.

Original Application No. 208 of 1994.

Cuttack, dated the 19th day of September, 1994.

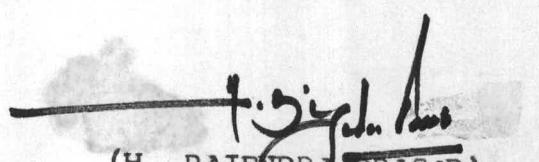
Raj Kishore Panda ... Applicant.

Versus

Union of India and others ... Respondents.

(FOR INSTRUCTIONS)

1. Whether it be referred to the Reporters or not ? No.
2. Whether it be circulated to all the Benches
of the Central Administrative Tribunals or not ? No.


(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)

19 SEP 94

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CENTRAL ADMINISTRATIVE TRIBUNAL
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Original Application No.208 of 1994.

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CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD, MEMBER(ADMINISTRATIVE

...

Raj Kishore Panda, aged about 33 years, son of late L.K.Panda, working as a Electrician in the Office of the Postal Printing Press, Bhubaneswar-10, Orissa.

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Applicant.

By Advocates M/s.D.N.Misra,
S.C.Samantray,

Versus

1. Union of India, represented through its Secretary to Government of India, Department of Post, Dak Bhavan, Sansad Marg, New Delhi-110001.
2. The Chief Postmaster General, Orissa, Circle, Bhubaneswar-751001.
3. The Director General of Post, Dak Bhavan, Sansad Marg, New Delhi-110001.
4. The Manager, Postal Printing Press, Bhubaneswar-751010.

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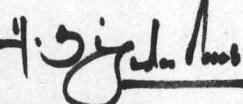
Respondents.

By Advocate Mr.U.B.Mohapatra,
Addl. Standing Counsel(Central)

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ORDER

H.RAJENDRA PRASAD, MEMBER(ADMN.), Heard Mr.D.N.Misra, and Mr.U.B. Mohapatra, learned counsel for the applicant and learned Addl. Standing Counsel(Central) for the respondents respectively. It transpires that a representation dated 10.3.1993 submitted by the applicant addressed to


H. Rajendra Prasad

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Respondent No.1 is pending disposal. It is hereby directed that the same be disposed of within 45 days from the date of receipt of a copy of this order by the Respondent No.1. If the applicant has ~~any~~ any grievance thereafter he is given liberty to file fresh application at a later date.

2. Thus, the O.A. is disposed of accordingly.

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(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)

19 SEP 94.

Sarangi.